

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1756

ANSWERED ON:30.11.2009

IMPACT OF SEZ PROJECTS

Bhagat Shri Sudarshan;Laguri Shri Yashbant Narayan Singh;Panda Shri Prabodh;Pratapsinh Shri Chauhan Prabhatsinh

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether farmers in the country are getting adversely affected by the Special Economic Zone (SEZ) projects;
- (b) if so, the details thereof;
- (c) whether the Government has conducted/sponsored any study on the impact of SEZ projects on farmers, traders, industrialists and consumers;
- (d) if so, the details thereof and the reaction of the Government thereto;
- (e) whether any modifications' amendments are being proposed in the SEZ Act, 2005 in view of the public resentment and agitation against it; and
- (f) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) and (b): Land is a State subject. Land for SEZs is procured as per the policy and procedures of the respective State Governments. As per the current policy, the Board of Approval does not approve any SEZs, where the State Governments have carried out or propose to carry out compulsory acquisition of land for such SEZs after 5th April, 2007.

(c) and (d): The studies commissioned by the Department of Commerce have indicated that the new generation SEZs could create local area impact in terms of direct employment, emergence of new activities, changes in consumption pattern and social life, human development facilities (such as for education, healthcare) etc.

(e) and (f): In view of reply as at (a) and (b), do not arise.